

BY SPECIAL MESSENGER/BY EMAIL.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/ 7591 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. S. Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup, Guwahati.

Dated Guwahati, the 20th December, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. FCK.5/12/312/18 dtd. 12.12.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted Casual Leave for 2 (two) days on 17.12.2018 and 18.12.2018, as prayed for.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

